

n
C.A.No. 4014-4017 OF 1998

ITEM No.3

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA Nos.5-8 In Civil Appeal No.4014-4017/1998

DELHI FIN.CORPN. & ANR

Appellant (s)

VERSUS

RAJIV ANAND & ORS

Respondent (s)

(For early hearing and office report)

Date : 31/10/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE B.N. KIRPAL

For Appellant (s) Mr. Ranjit Kumar, Sr. Adv.
Ms. Binu Tamta, Adv.

For Respondent (s) Ms. Shobha, Adv.
for Mr. S.K. Mehta, Adv.

Mr. S. Rajappa, Adv.

M/s J.B. Dadachanji & Co.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2

The I.As. are rejected.
Renew the application after three months.

.SP1

(Neena Verma)
Court Master

(Prem Prakash)
Court Master